

DIVISION BENCH

ITEM NO.106

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.404/2020 IN CP (IB) No.357/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DELHI PRAKASHAN VITRAN PVT LTD V/S A H WHEELER & COMPANY PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Shubham Agarwal, Adv. : *For the Operational Creditor
& Res. in IA No.404/2020*

Ms. Sushmita Mukherjee, Adv. : *For the Corporate Debtor
& Applicant in IA No.404/2020*

ORDER

Ld. Counsels representing the parties are present physically.

- 1.** Ld. Counsel representing the Corporate Debtor states that a meeting had taken place with the Operational Creditor with respect to the reconciliation of the accounts.
- 2.** Ld. Counsel representing the Operational Creditor however on the other hand states that nothing fruitful has come out from the said meeting, and therefore the matter is ripe for the arguments.
- 3.** Let the matter be adjourned for hearing on 31st July, 2024, to be taken up at 03:00 PM.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

22nd July, 2024
*Kavya Prakash Srivastava
(Stenographer)*